Annexure-3

Name of the corporate debtor: WADHAWAN HOLDINGS PRIVATE LIMITED;

Date of commencement of CIRP: 24-11-2023; List of Creditors Updated on: 01-07-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No	. Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of claim	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be setoff	claim not admitted	under verification	Remarks, if any
	Authum Investment & Infrastructure Limited (Formerly Known as a Reliance Commercial													
1	Finance Limited)	08-12-2023	6,17,01,16,486.00	6,17,01,16,486.00	Secured	-	-	No	99.99%	-	-	-		Claim admitted
														Claim admitted, related party as per Section 5(24) of Insolvency and Bankruptcy Code,
														2016 hence he shall not have any right of
														representation, participation or voting in a
														meeting of the committee of creditors
	Piramal Capital and													pursuant to first proviso to section 21(2) of
	Housing Finance Limited	05-04-2024	50,93,66,980.00	50,93,66,980.00	Secured	-	-	Yes	0.00%	-	-	-	-	the Insolvency and Bankruptcy Code, 2016.
	Total		6,67,94,83,466.00	6,67,94,83,466.00		-	-	1	99.99%	-	-	-	-	